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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 12096/2019 & CM APPL. 49556/2019 (Stay)

FEDERATION OF CHARTERED ACCOUNTANTS
ASSOCIATION ..... Petitioner

Through: Ms. Manasi Bhushan, Ms.

Sanjana Patel, Ms. Sakshi

Sharma, Advs.

versus

UNION OF INDIA AND ORS. ..... Respondents

Through: Ms. Pooja M. Saigal, Mr.

Nikhil Sabri & Mr. Nipun

Gupta, Advs. for R-3.

Mr. Kirtiman Singh, CGSC Ms. Shreya Jetly, Mr. Waize Ali Noor, Mr. Varun Rajawat, Ms.

Vidhi Jain, Advs. for UOI

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W.P.(C) 1522/2020 & CM APPL. Nos.17186/2020, 30096/2023

RUKSHAD DARUVALA ..... Petitioner

Through: Ms. Aayushi S. Khazanchi, Mr.

Vinayak Chawla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through:

Mr. Kirtiman Singh, CGSC Ms. Shreya Jetly, Mr. Waize Ali Noor, Mr. Varun Rajawat, Ms.

Vidhi Jain, Advs. for UOI

Ms. Pooja M. Saigal, Mr. Nikhil Sabri & Mr. Nipun

Gupta, Advs. for R-3.

Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Abhipriya, Ms.

Radhika, Advs.





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+ W.P.(C) 1524/2020 & CM APPL. Nos. 7533/2020, 10777/2020 17184/2020, 30095/2023

UDAYAN SEN

..... Petitioner

Through:

Ms. Aayushi S. Khazanchi, Mr.

Vinayak Chawla, Advs.

versus

UNION OF INDIA & ANR

..... Respondents

Through:

Mr. Kirtiman Singh, CGSC Ms. Shreya Jetly, Mr. Waize Ali Noor, Mr. Varun Rajawat, Ms.

Vidhi Jain, Advs. for UOI

Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Abhipriya, Ms.

Radhika, Advs.

Ms. Pooja M. Saigal, Mr. Nikhil Sabri & Mr. Nipun

Gupta, Advs. for R-3.

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+ W.P.(C) 1525/2020 & CM APPL. Nos. 10765/2020, 17182/2020 & 30097/2023

SHRENIK BAID

..... Petitioner

Through:

Ms. Misha Rohatgi Mohra, Mr. Amuleya Upadhyay, Ms. Alina

Amuicya Opaunyay, Wi

Mathew, Advs.

versus

UNION OF INDIA AND ANR

..... Respondents

Through:

Mr. Kirtiman Singh, CGSC Ms. Shreya Jetly, Mr. Waize Ali Noor, Mr. Varun Rajawat, Ms.

Vidhi Jain, Advs. for UOI

Ms. Pooja M. Saigal, Mr. Nikhil Sabri & Mr. Nipun

Gupta, Advs. for R-3.





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+ W.P.(C) 1065/2021 & CM APPL. 9896/2021

DELOITTE HASKINS & SELLS LLP ..... Petitioner

Through: Mr. Rahul D., Ms. Prachi

Dhanani, Ms. Rohini Jaiswal,

Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Kirtiman Singh, CGSC Ms. Shreya Jetly, Mr. Waize Ali Noor, Mr. Varun Rajawat, Ms. Vidhi Jain, Advs.

for UOI

Ms. Pooja M. Saigal, Mr. Nikhil Sabri & Mr. Nipun

Gupta, Advs. for R-3.

Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Abhipriya, Ms.

Radhika, Advs.

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W.P.(C) 11737/2021 S R B C AND CO LLP

..... Petitioner

Through: Mr. Jayant K. Mehta, Sr. Adv.

with Mr. Prateek Khanna, Mrs. Ravneet Kaur Malik & Ms.

Rumella Jain, Advs.

versus

UNION OF INDIA AND ANR

..... Respondents

Through:

Mr. Kirtiman Singh, CGSC Ms. Shreya Jetly, Mr. Waize Ali Noor, Mr. Varun Rajawat, Ms.

Vidhi Jain, Advs. for UOI

Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Abhipriya, Ms.

Radhika, Advs.

Ms. Pooja M. Saigal, Mr. Nikhil Sabri & Mr. Nipun





Gupta, Advs. for R-3.

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W.P.(C) 11738/2021 VINAYAK PUJARE

..... Petitioner

Through:

Mr. Jayant K. Mehta, Sr. Adv. with Mr. Prateek Khanna, Mrs. Ravneet Kaur Malik & Ms.

Rumella Jain, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Kirtiman Singh, CGSC Ms. Shreya Jetly, Mr. Waize Ali Noor, Mr. Varun Rajawat, Ms. Vidhi Jain, Advs.

for UOI

Ms. Pooja M. Saigal, Mr. Nikhil Sabri & Mr. Nipun

Gupta, Advs. for R-3.

Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Abhipriya, Ms.

Radhika, Advs.

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W.P.(C) 11739/2021 RAVI BANSAL

..... Petitioner

Through:

Mr. Jayant K. Mehta, Sr. Adv. with Mr. Prateek Khanna, Mrs. Ravneet Kaur Malik & Ms. Rumella Jain, Advs.

UNION OF INDIA & ANR.

..... Respondents

Through:

versus

Mr. Kirtiman Singh, CGSC Ms. Shreya Jetly, Mr. Waize Ali Noor, Mr. Varun Rajawat, Ms. Vidhi Jain, Advs. for UOI

Ms. Pooja M. Saigal, Mr. Nikhil Sabri & Mr. Nipun

Gupta, Advs. for R-3.

Mr. Zoheb Hossain, Mr.

This is a digitally signed order.





Sanjeev Menon, Mr. Vivek Gurnani, Mr. Abhipriya, Ms. Radhika, Advs.

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W.P.(C) 11987/2022 & CM APPL. 35778/2022 JAYESH GANDHI ..... Petitioner

Through: Mr. Jayant K. Mehta, Sr. Adv.

with Mr. Prateek Khanna, Mrs. Ravneet Kaur Malik & Ms.

Rumella Jain, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. V

Mr. Vikram Jetly, CGSC with

Ms. Shreya Jetly, Adv.

Ms. Pooja M. Saigal, Mr. Nikhil Sabri & Mr. Nipun

Gupta, Advs. for R-3.

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+ W.P.(C) 10303/2023 & CM APPL. 39855/2023

CA VINAY AGGARWAL

..... Petitioner

Through: Mr. Atul

Mr. Atul Sharma, Mr. Kabir

Dixit, Ms. Vasudha, Mr.

Prabhav Garg, Advs.

versus

UNION OF INDIA THROUGH MINISTRY OF

CORPORATE AFFAIRS A WING & ANR. .... Respondents

Through: Mr. Ravi Prakash, CGSC with

Ms. Astu Khandelwal, Adv. for

Resp./ NFRA.

Ms. Pooja M. Saigal, Mr

Nikhil Sabri & Mr. Nipun

Gupta, Advs. for R-3.

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+ W.P.(C) 1650/2023 & CM APPL. 6296/2023

NATRAJAN RAMKRISHNA ..... Petitioner

Through: Mr. Jayant K. Mehta, Sr. Adv.





with Mr. Prateek Khanna, Mrs. Ravneet Kaur Malik & Ms. Rumella Jain, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through:

Mr. Ravi Prakash, CGSC with Ms. Astu Khandelwal, Adv. for

Resp./ NFRA.

Ms. Pooja M. Saigal, Mr. Nikhil Sabri & Mr. Nipun

Gupta, Advs. for R-3.

**12** 

W.P.(C) 2194/2023 & CM APPL. 8353/2023, 39638/2023 ADARSH RANKA ..... Petitioner

Through: Mr. Jayant K. Mehta, Sr. Adv.

with Mr. Prateek Khanna, Mrs. Ravneet Kaur Malik & Ms.

Rumella Jain, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ravi Prakash, CGSC with Ms. Astu Khandelwal, Adv. for

Resp./ NFRA.

Ms. Pooja M. Saigal, Mr. Nikhil Sabri & Mr. Nipun

Gupta, Advs. for R-3.

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+ W.P.(C) 5842/2023 & CM APPL. 22884/2023 (Stay), 40762/2023 (30 Days Delay in C.A.), CM No.63005/2023

SNEHAL N MUZOOMDAR

..... Petitioner

Through:

Appearance not given

versus

UNION OF INDIA & ANR.

..... Respondents

Through:

Ms. Pooja M. Saigal, Mr.





Nikhil Sabri & Mr. Nipun Gupta, Advs. for R-3.

## CORAM: HON'BLE MR. JUSTICE YASHWANT VARMA HON'BLE MR. JUSTICE DHARMESH SHARMA ORDER 19.01.2024

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Mr. Mehta, learned senior counsel is continuing with his submissions.

List this batch on 14.02.2024 as part heard. This batch shall be heard for a consecutive period of three days from 14.02.2024 to 16.02.2024. The writ petitioners shall address and conclude submissions during the said period.

YASHWANT VARMA, J.

DHARMESH SHARMA, J.

**JANUARY 19, 2024** *neha*